

Information Memorandum (IM) - Log 9 Mobility Private Limited

Information Memorandum

IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Regulation 36 (2)(d) - a list of creditors containing the names of creditors, the amounts claimed by them, the amount of their claims admitted and the security interest, if any, in respect of such claims.

(Amount in Rs.)

List of claims

Name of the Creditor	Claim Submitted	Amount of claim admitted after verification of documents	Amount of claim rejected after verification of documents	Amount of Claim under verification not yet admitted	Remarks
			-	-	
NA	NA	NA	NA	NA	NA
Total Claims	-	-	-	-	